

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

ORIGINAL APPLICATION NO.: 48/97

Dated this Friday, the 11th day of July, 1997.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).  
HON'BLE SHRI M. R. KOLHATKAR, MEMBER (A).

Sunil K. Garg,  
Divisional Engineer, Installation,  
1st Floor,  
Gamdevi Telephone Exchange,  
MUMBAI - 400 007.

... Applicant

(By Advocate Shri B. Dattamurthy).

VERSUS

1. Union Of India through  
Secretary,  
Department of Telecommunications,  
Sanchar Bhavan,  
Ashoka Road,  
NEW DELHI - 110 001. ... Respondents.
2. The Chief General Manager,  
Mahanagar Telephone Nigam Ltd.,  
Telephone House,  
Savarkar Marg,  
Mumbai - 400 028. ... Respondents.

: ORAL : ORDER :

PER.: SHRI B. S. HEGDE, MEMBER (J)

Heard Shri B. Dattamurthy for the applicant  
and Shri S.S. Karkera for Shri P. M. Pradhan, Counsel for  
the respondents.

2. The Learned Counsel for the applicant submits  
that the applicant could not be considered for adhoc  
promotion, whereas his juniors have been promoted vide  
order dated 06.08.1996, due to pendency of the enquiry  
proceedings, from which he has been exonerated vide order  
dated 10.04.1997. Thereafter, the respondents promoted  
the applicant vide order dated 23.04.1997 on local

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officiating basis for a period of 90 days with immediate effect, whereas, the learned counsel for the applicant submits that actual adhoc promotion is to be considered by the Department of Telecommunications, New Delhi, however, he submits, that the promotion of the applicant on local officiating basis was given by the Assistant General Manager, Bombay.

3. In the circumstances, we hereby direct the respondents to consider the case of the applicant for adhoc promotion in accordance with the settled procedure and to grant him promotion within a period of four months from the date of receipt of a copy of the order. In case there is any delay in considering his adhoc promotion, the local officiating promotion be extended till the adhoc promotion is given to the applicant.

4. The O.A. is disposed of with the above direction. There will be no order as to costs.

*M. R. Kolhatkar*  
(M. R. KOLHATKAR)  
MEMBER (A).

*B. S. Hegde*  
(B. S. HEGDE)  
MEMBER (J).